

क्री राजीव (अन

Declaration of Assets and Liabilities

Year 2022-2023

1257

I <u>Pradeep Kumar Roy</u>, son/daughter/wife of <u>Late Jankdeo Roy</u>, aged <u>44</u> years, belonging to <u>Bihar Legislative Assembly</u> service and presently working as <u>Office Attendant</u> give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A.Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to begiven)

Sr. No.	Description	Self	Spouse Name(S) AlpanaKumari	Dependant-1 Name	Dependant- 2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs. – 20000/-	Rs. – 10000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI,BVM - Rs 10.33 Lakhs PPF- Rs. 143465 (2) UBI, Boring Road Rs 90000/- (3) BOI, Patna Rs 290288/-	(1) SBI, B.P.C. Rs 10000/- (2) BOB, Jakkanpur Rs. – 80000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. – 45176/- Yearly FD Rs 90000/- Sahara RD Rs 6000/- Quarterly Sahara	FD. Rs 160000/-Sahara LIC Rs. – 5404/- Yearly LIC Rs 3638/- Half Yearly	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Mahendira BR33F5409	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)		Gold- 41gm (Approx) Silver- 2.1 kg (Approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

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Note: Value of Bond / Shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovableassets

[Note: Properties in joint ownership indicating the extent of joint ownership willalso have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Surveynumber(s) - Extent (Total measurement) -Current market value	(1) 1 Bigha 15 Kattha Mauza- A.chandauli, Thana No46(Pusa) Dist Samastipur. (2) 2 kattha Mauza – Kurji Muhammadpur Thana No 41 (Phulwari Sharif) Dist Patna		Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Surveynumber(s) - Extent (Total measurement) -Current market value	5 Kattha Mauza- A.chandauli, Thana No46(Pusa) Dist Samastipur.	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral Property (Till date share is not defined)	Nil	Nil	Nil	Nil

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(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	Nil	Nil	
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues: (a) dues to departments	Nil	Nil	
	dealing with government accommodation			
	(b) dues to departments dealing with supply of	Nil	Nil	
	water			
	(c) dues to departments dealing with supply of	Nil	Nil	
	electricity			
	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing withgovernment transport (including aircraft andhelicopters)	Nil	Nil	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Assessment Year 2022-2023 Pan No AMAPR7854F	Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

fradeep Kumar Roy.

B. Personal Detail

GPF/CPF/PRAN No.

GPF:- PTS/BLA - 1203

Gender

- M (M/F)

Date of Birth

:- 1 5 1 2 1 9 7 7 (DD/MM/YYYY)

Class/Group

:- C (A/B/C)

Cadre

Bihar Legislative Assembly, Patna

(Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

SAMASTIPUR

I hereby declare that the above details are true to the best ofmyknowledge and belief.

Signature Kradeef Kumar Roy.

Name of Employee: Pradeep Kumar Roy

Place: Patna.

Designation: Office Attendant

Date: 06.02.2023

Department: Bihar Legislative Assembly, Patna

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